

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(12) C.P.(I.B).-1218/7/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Asset Reconstruction Company (India) Limited
V/s
Tulsi Castings and Machining Limited

SECTION OF THE COMPANIES ACT: 9 of Insolvency and Bankruptcy Code,
2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. The matter is adjourned to **09.10.2018**.

08.08.2018.
HHS

SD/-
M.K. SHRAWAT
Member (Judicial)